

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 42 OF 2019 & IA No. 196 OF 2019 & IA No. 197 OF 2019**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Tata Power Delhi Distribution Ltd** .... **Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Rahul Kinra  
Aditya Singh

Counsel for the Respondent(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Shubham Arya for R-2  
Ravin Dubey for R-4

**ORDER**

Pleadings are complete.

List the matter for hearing on **07.01.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK